

## Allahabad Bench

CP No. (IB)338/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2019

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Respondent	Anil K.
2.	SANCHIT GARGA	Adv	O/C	Sanchit

CP NO.(IB)338/ALD/2019

Sh. Sanchit Garga, Advocate for the petitioner and Sh. Anil Kumar, PCS for respondent are present.

Ld. Counsel for the petitioner seeks two weeks time to file rejoinder. As prayed for, put up on 10<sup>th</sup> January, 2020 as a last opportunity.

Dated: 12.12.2019

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(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)